



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building),
9, CGO Complex, Lodhi road, New Delhi – 110 003.

Dated: 25th November, 2020

NOTICE

Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) has proceeded on Leave. The following matters listed in the Court-IV on 26.11.2020 will be taken up in Court-III.

26.11.2020

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 216 of 2020	Beeceelene Textile Mills Pvt. Ltd. & Ors. Vs. Radhakishan B. Ruchandani & Ors.	Mohit D. Ram	
2.	Comp. App. (AT) No. 206 of 2020	Hemant Khandelwal & Ors. Vs. Niho Construction Ltd. & Ors.	Shankari Mishra	Rakesh K. Ojha

By order of the Hon'ble Acting Chairperson

-Sd/-

(Peeush Pandey)
Registrar